

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23.01.2019

O.A./260/52/2019

A C BAI
-V/S-
BHARAT SANCHAL NIGAM LIMITED

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Heard Learned Counsel for the applicant and Learned Counsel for the respondents. The matter pertains to anomaly in fixation of applicant's pay and delay in granting retiral dues and pensionary benefits, for which the applicant has submitted a representation dated 12.02.2018(Annexure-A/8) followed by another representation dated 28.03.2018(Annexure-A/9), which has been forwarded to Respondent No.1 vide letter dated 13.04.2018(Annexure-A/10) for necessary clarification on the matter.</p> <p>Learned Counsel for the respondents requested for some time so that a decision taken by the Head Office.</p> <p>In view of the above submissions and taking note of the fact that the representation dated 12.02.2018(Annexure-A/8) and 28.03.2018(Annexure-A/9) filed by the applicant are pending, the O.A. is disposed of at this stage with a direction to Respondent No.2/competent authority to consider the representation dated 12.02.2018(Annexure-A/8) and 28.03.2018(Annexure-A/9) of the applicant as per the provisions of law and dispose of the same by passing a speaking and reasoned order, copy of which shall be communicated to the applicant within two months from the date of receipt of copy of this order. It is made clear that we have not expressed any opinion on the merit</p>

of this case while passing this order.

The O.A. is disposed of accordingly . No costs.

Copy of this order along with paper books be sent to Respondent No.2 /competent authority within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant will necessary postal requisites.

Free copy of this order be made available to both the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms